

F. No. J-11017/22/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th January, 2022

ORDER

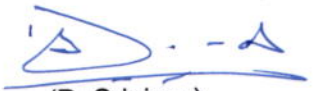
The President is pleased to accept the resignation of **Shri Anil Kaushik**, Senior Panel Counsel for High Court of Delhi with effect from **29.12.2021**, consequently, the name of Shri Anil Kaushik, Advocate occurring in this Department's earlier Order with even number dated 24.09.2020 in the table under para 1 therein at serial number 2, stands deleted.

2. Hindi version of this order will follow.


(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Litigation (High Court) Section, New Delhi.
3. Shri Chetan Sharma, Addl. Solicitor General of India, High Court of Delhi, New Delhi.
4. Shri Anil Kaushik, Advocate, H-11, LGF, Jangpura Extension, New Delhi-110014.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Office/spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in